

## **Report on the behalf of Haryana State Pollution Control Board in O.A. No 581/2019 titled as Residents of Gram Panchayat , Jatal District Panipat Vs State of Haryana**

During the hearing of the O.A. No 581/2019 on 13.08.2019 titled as Residents of Gram Panchayat ,Jatal District Panipat Vs State of Haryana , following order was passed by this Hon'ble Tribunal :

***"Application is registered based on a complaint received by post***

*Allegation in this letter, which has been treated as an application, is against unscientific disposal of the fly ash by Thermal Power Plant at Panipat, Haryana which is adversely affecting the inhabitants of village Jatal, District Panipat. The complaint states that 30-40 people have died due to cancer, 70% people are suffering from Asthma, 90% people have suffered eye di/seases, 70%-80% people are suffering from skin diseases, even the animals are affected by way of several diseases.*

*Let the Haryana State Pollution Control Board (HSPCB) look into the matter and take appropriate action in accordance with law and furnish a factual and action taken report to this Tribunal within one month from the date of receipt of copy of this order by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in).*

In reference to the above said directions, it is humbly submitted that before the Hon'ble Tribunal took cognizance of the present complaint, a similar complaint was also received at Regional Office, HSPCB Panipat through Chief Ministers Haryana Grievance Portal on 13.05.2019 vide registration no. CMOFF/N/2019/040942 from Principal of G.D. Goenka Public School, Village -Jatal, District -Panipat mentioning the problem of Air pollution from Panipat Thermal Power Plant (hereinafter referred as to 'PTPS'). Therefore, the site was inspected by the Field Officer of Regional Office Panipat along with the complainant and observed that the problem was due to ash emissions from the Ash Pond area towards village -Jatal therefore show cause notice was issued to the Chief Engineer, Panipat Thermal Power Station vide letter no. HSPCB/PR/2019/449 dated 10.06.2019 for the deficiencies observed during the inspection attached as **Annexure -R 1/1.**

Thereafter in response to the SCN dated 10.06.2019, Chief Engineer PTPS has submitted his reply vide letter no. 136/CMDP-II dated 25.06.2019 submitting the control measures taken by the PTPS, copy of which is

attached as **Annexure -R 1/2** and the problem of the complainant was resolved. Hence the complaint was recommended for the disposal along with the Action Taken Report duly signed by the complainant mentioning satisfactory comments and the same was disposed of by Chief Minister's office on 23.08.2019 after satisfaction of the complainant.

In reference to the above said orders of the Hon'ble Tribunal, Panipat Thermal Power Station was again inspected by the team of Sh. Bhupinder Singh, then Regional Officer, Panipat and Sh. Pardeep Singh, Assitant Environmental Engineer, Panipat on 06.09.2019 and the detailed report of the observations is as below :

1. That Panipat Thermal Power Station comprised of 8 units i.e. 4 no of units of 110 MW, 2 no of units of 210 MW and 2 no of units of 250 MW , out of which 4 no of 110 MW units have already been phased out in year 2015 and now those have been dismantled.
2. That Presently 4 no. of units (2 no of units of 210 MW and 2 no of units of 250 MW) are available for generation of electricity. However, only 2 units of 250 MW are generating power from last 8 months.
3. That Fly ash generated from the plant is been stored in to Fly Ash Silos and loaded in to Bilkers/Tankers with the help of closed telescopic chutes to prevent the fugitive emissions and directly transported to the cement industries.
4. That the Bottom ash generated from the plants is been mixed with water and transferred to the Ash pond area with the help of pumps after making slurry (Bottom ash mixed with water).
5. That the data of the Dry Fly ash generation and Bottom ash generation from the power plant is attached as **Annexure -R 1/3**.
6. That Thermal Power plant is having three no. of Ash Ponds also called as Ash Dykes namely **A, B & C** in which bottom ash is being transferred from the different units of the Power plant as per the details submitted by PTPS is as under :

Ash Dyke	Area in Acres	Unit from which bottom ash transferred	Ash Storage Capacity (in Lakhs Metric Tonnes)	Presently Ash Stored (in Lakhs Metric Tonnes)
<b>A</b>	575	1 to 4 (110 MW) 5 (210 MW)	283	246
<b>B</b>	160	6 (210 MW)	45	41

<b>C</b>	172	7 & 8 (250 MW)	58	45
		<b>Total</b>	<b>386</b>	<b>332</b>

7. That the ash dyke which is nearest to the Village –Jatal is Ash Dyke-B , the aerial distance of the Ash Dyke-B from the Village –Jatal is approx 1.5 KM. The Google Map showing Ash Dykes and Village –Jatal is attached as **Annexure –R 1/4**.
8. That most of the portion of the ash dykes is covered with plantation i.e. grass, wild growth, sarkanda and ipomoea (jungle Aak) only the portion used for the lifting of the ash is uncovered.
9. That at the time of inspection there was no lifting of the ash from the Ash Dyke-**B** which is nearest to Village –Jatal. Ash lifting was carrying on from the Ash Dyke-A which is at a distance of approximate 5.5 KM from the Village-Jatal.
10. That the Loading of the ash in to Trucks/Dumpers was found to be carried out mechanically with the help of Poclain Machines and loaded trucks/dumpers were found properly covered with tarpaulin covers so that the ash does not fly during transportation.
11. That adequate Water sprinkling was done by deploying the 10 no of tractor tanker & 50 no. of Jet sprays in the water sprinkling arrangement, on the ash dyke roads & Pond Ash area to prevent the emissions from the Ash pond Area.

Thereafter Ambient Air monitoring of the Village Jatal was done on 24.09.2019 at G.D Goneka Public School, which is at an aerial distance of approx. 1 KM from ash dyke –B (Nearest Location was selected after discussion with the Villagers) and as per the Analysis report vide no. 242 dated 26.09.2019 attached as **Annexure –R 1/5**, parameters were found within National Ambient Air Quality Standards as per the details given below:

Name of Parameter	Results	Standards
PM <sub>10</sub>	64.4	100
PM <sub>2.5</sub>	26.8	60

As per the orders of the Hon'ble Tribunal, report regarding Health data of last five years was also sought from the Chief Medical Officer, Panipat and as per the report of CMO Panipat, 16 deaths due to cancer has been report from 2014 to 2018 while specific reasons of the cancer was not reported. Moreover, Health camp was organized in the village Jatal on 03.09.2019 and the data of the Health Camp is also attached along with the report of CMO Panipat as **Annexure -R 1/6**.

Now taking in to consideration of the village -Jatal, Panipat, Thermal Power Plant has stopped the lifting of the Ash from the Ash Dyke -B and completely cover the Ash Dyke -B with the greenery to eliminate the possibility of any emission from the Ash Dyke.

As per the Notification of MoEF & CC dated 25.01.2016 regarding disposal of the fly ash, the unit has submitted in its reply dated 25.06.2019 that fly ash collected at ash dykes is being disposed of to the extent of 150%. However, a time bound action plan has also been sought from the PTPS for disposal of the total fly ash stored in ash dykes vide letter no. Haryana State Pollution Control Board/PR/2019/2582 dated 26.11.2019 attached as **Annexure -R 1/7** as per the directions of Hon'ble Tribunal in the similar matter of Thermal Power Plants of M/s Jhajjar Power Ltd. And M/s NTPC Aravalli Power Co. (P) Ltd in O.A no. 834/2018 titled as Vedprakash vs State of Haryana.

Haryana state Pollution control Board will abide by all the further Directions of Hon'ble NGT in this matter.

Dated: 29/11/2019

  
Regional Officer

Haryana State Pollution Control Board Panipat  
Regional Officer

Haryana State Pollution Control Board  
Panipat Region, PANIPAT



HPGCL  
AN ISO 9001, ISO 14001 and  
OHSAS 18001 CERTIFIED COMPANY

**PANIPAT THERMAL POWER STATION**  
**( A UNIT OF HARYANA POWER GENERATION CORPORATION LIMITED)**

Regd. Office - C-7, Urja Bhawan, Sector-6, Panchkula

Corporate Identity Number : U45207HR1997SGC033517

Website: [www.hpgcl.org.in](http://www.hpgcl.org.in)

Email: [sl.sachdeval@hpgcl.org.in](mailto:sl.sachdeval@hpgcl.org.in)

Telephone No. 0180-2566806

Fax: 0180-2561573

From:

Chief Engineer/PTPS,  
HPGCL, Panipat.

To

Regional Officer,  
Panipat Region  
HSPCB, SCO No. 55, Sector-25, HUDA, Panpat.

F.R.

R.O.

AGEE1, AGEE2, SC 'B'  
JEE, ASSTT, CLERK

Memo No. 136/cmd RZ Dated 25-6-19

**Sub: Show Cause Notice for closure under Section 31-A of Air (Prevention and Control of Pollution) Act. 1981.**

This has reference to your office memo no. HSPCB/PR/2019/449 dated 10.06.2019 vide which a Show Cause Notice was issued on the subject cited above. In this regard, following is submitted:-

1. That Panipat Thermal Plant Station comprised of 8 units i.e. 4 units of 110 MW, 2 units of 210 MW and 2 units of 250 MW out of which 4 no. units of 110 MW have already been phased out in year 2015. The first 4 units were commissioned in year 1979, 1980, 1985 and 1987 respectively with all the four running in wet mode only i.e. the entire ash of these units was fed to the Ash Dyke A having area of 595 Acres. Due to running of these units i.e. Unit-1 to 4 in wet mode, a huge Wet Ash has accumulated in the ash dykes. The lifting of the pond ash started a decade before with the guidelines from Ministry of Environment and Forest to utilize the pond ash in areas like Cement manufacturing Plants, road filling, construction works etc. The following table shows the dumping and lifting of the pond ash in the last 10 years:-

Sr. No.	Year	Pond Ash Lifted (Lakh MT)	Pond Ash Dumped (Lakh MT)	% Pond Ash Utilized	% Total Ash Utilized
1	2009-10	3.331	18.412	18.09	43.56
2	2010-11	2.301	19.835	11.60	40.61
3	2011-12	2.917	18.562	15.71	52.04
4	2012-13	6.612	13.605	48.60	74.34
5	2013-14	6.305	6.543	96.36	98.31
6	2014-15	7.991	8.264	96.69	97.92
7	2015-16	11.694	2.553	457.95	301.76
8	2016-17	10.063	3.022	486.72	243.73
9	2017-18	6.817	3.132	217.62	154.77
10	2018-19	7.722	3.584	215.44	150.19

65.753

97.512

31.759

The above table indicates that dumping of pond ash in Ash dykes is gradually decreasing as Unit-7 & 8, which normally remain in operation, run in dry mode and most of the ash is evacuated directly through Silos. However lifting of the huge quantity of pond ash accumulated in the past many years is a big challenge and all out efforts are made to meet the MoEF guidelines of Pond ash utilization by following all possible environment protection measures..

2. That M/s Shree Cement Ltd., Site office Assandh Road, Khukrana, Panipat, M/s R.M Associates, Vill-Bunana Lakhu Ishrana, Panipat and M/s Bhim Singh Malik by Pass Thermal Colony, Panipat are presently lifting the pond ash from ash dyke of Unit-1 to 5, PTPS, Panipat. It is pertinent to mention here that HPGCL is providing pond ash free of cost since beginning as per MoE&F guidelines to utilize the pond ash by Thermal Power Plants in cement manufacturing, road filling & construction works etc.
3. That all the firms have agreed vide their respective offer letters to comply the Environmental Norms & HSPCB norms while lifting, loading and transporting of pond ash to avoid air pollution caused by ash dust mixing with air.
4. The point wise reply of the complaint, against Thermal Plant, PTPS, HPGCL, Panipat is as under:-

**Point No. 1:-** Water Sprinkling arrangements were not proper.

That daily water sprinkling is done by deploying the tractor tanker. Now the frequency of sprinkling of water has further been increased. Jet spray water sprinkling arrangement has also been done by deploying tractor tanker for the berms of road and heaps of ash. The Panipat-Assandh road is being cleaned on daily basis in short interval by deploying tractor based arrangement. The copy of photographs by tractor tanker and Jet spray are attached as **Annexure-A (05 pages)**.

It is pertinent to mention here that Unit-1 to 4 at PTPS, Panipat are closed since 2014 and presently Unit-5 & 6 also are not running due to less demand of power supply. The ash disposal pump of Unit-6 is run even without slurry to keep the pond ash wet as and when required. The copy of photographs of discharging points at ash dyke are attached as **Annexure-B (04 Pages)**.

**Point No. 2:-** Ash was emitting due to transport of vehicles in the ash dyke area.

That the lifters are strictly instructed to cover the vehicles fully so that there is no emitting of pond ash from these trucks. The regular checks are made by our staff to ensure these instructions. The security guard provided at the gate has been instructed not to allow any truck which is not properly covered. Most of the ash heaps at ash dyke are covered with tarpaulin to arrest flying of ash in the environment. The firm has been instructed to provide new tarpaulin, in case the old gets damaged. Few photographs of the site and trucks/dumpers covered with tarpaulin are attached as **Annexure-C (04 Pages)** showing the arrangements made for lifting of ash and its transportation.

**Point No.3:-** Green belt was not adequate around the ash dyke area to prevent ash splashing in the nearby areas.

That forest department has already been contacted for plantation works at ash dyke vide this office letter dated 08.03.2019. In reply to that, a scheme for plantation works during year 2019-20 for plantation of trees at ash dyke including its maintenance for three years has been received from Range Forest Officer, Panipat and the plantation of trees at the dyke periphery shall be done in the forthcoming monsoon. The copy of scheme for plantation works is attached as **Annexure-D (03 Pages)**. The matter has been taken up the main lifter i.e. Shree Cement to implement the scheme of plantation in the coming monsoon.

Apart from that, the plantation is being done every year. The latest copy of plantation & Mic. is as per the mail received from Sh. Jitender Ahlawat forest department dated 01.02.2018

wherein it is clearly mentioned that 10350 plants were planted & Mtc. of previously planted 1745 plants were done. The copy of documents attached as **Annexure-E**.

**Point No. 4:-** No provision has been made to control the ash during the high winds and storms.

That all the firms have been instructed from time to time to stop the pond ash lifting during high winds and storms. The pond ash lifting during day time from 6:00 AM to 8:00 PM has already been stopped since 02.05.2019 vide PTPS, Panipat letter dated 02.05.2019, keeping in view of high winds and storms season so as to keep the air, pollution free due to mixing of ash dust.

HPGCL has been keeping a close watch on the compliance of all the environmental norms to keep the adjoining areas of ash dyke at PTPS, Panipat pollution free. Various references have been made to the firms vide letters dated 18.02.2019, 27.03.2019, 29.04.2019 and 02.05.2019 to comply all the environmental norms and preventive measures to make the area around ash dyke pollution free from ash dust. The directions from time to time are imparted to the firms for complete stoppage of lifting of pond ash in case of high wind condition.

5. M/s Shree Cement Ltd. has been awarded the work of complete evacuation of ash from ash dyke B including its dismantling and reclamation of land at ash dyke. After that, the problem of ash pollution in nearby villages like Jatol, Sutana will be solved. A solar plant is proposed at this area so cleared which will give clean energy from Sun.
6. That all out efforts are being made by HPGCL to make all the firms to comply with all the terms & conditions to contain the pollution and the firms have been asked to deploy all its resources so as to make adjoining areas free of dust.
7. That it is pertinent to mention here that the lifting of pond ash from ash dyke and running of Thermal Power Plant are not correlated. The dust level in the flue gas coming out of the Chimneys of the running units is monitored online by Central Pollution Control Board (CPCB) and which is well within the MoEF norms. The accumulated pond ash is not linked with running of the plants but efforts are made to maximize the pond ash lifting to Cement Factories, NHAI for road projects and other firms for early evacuation of the Ash dykes.
8. That all possible efforts shall be made and the lifting firms shall be monitored strictly so that there is no pollution in the environment.

Keeping in view of the above facts, it is requested that the show cause notice issued may be dropped.

*[Handwritten Signature]*  
24/6/19

Chief Engineer/PTPS,  
PTPS, HPGCL, Panipat.





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8-4/5



P-575



21-06-19 12:39

P-1/4



21-06-19 12:39

p-2/4



21-06-19 12:36

RJ/4



21-06-19 12:38

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P-2/4





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Annexure-D

**Creation of Plantation works during Year 2019-20**  
**Estimate cost of 500 Tall plants to Thermal-Panipat For the Year 2019-20 @ Wage rate 339.51/- per day.**

S No	Item of work	Unit	Qty.	Rate/ Unit	Amount (Rs)
1	Cost of Plants 20 % Extra				
1	Cost of 600 Plants				
2	Jungle Clearance	Nos	600	82.03	49218
3	Alignment & Dag Bailing	Ha.	0.5	5092.65	2546
4	Digging of pits 500 X 0.6m X 0.6m X 0.6m	RKM	2	237.65	475.30
5	Loading-unloading of plants	m <sup>3</sup>	108	118.83	12834
6	Carriage of plants	Nos	600	2.55	1530
7	Planting of plants including 10% replacement	Nos	600	21.33	12798
8	Handwatering to plants by hired tractor 15 time (7500 No. Plants)	Nos	550	13.58	7469
9	1st Weeding Hoeing	Nos	7500	10.18	76350
10	Subsequent weeding and hoeing five times	Nos	500	6.78	3390
11	Cost of wages of protection watcher (one protection watcher for nine months)	Nos	2500	5.1	12750
		W.days	234	339.51	79445
	<b>Total Plantation &amp; Maint.</b>				
	Miscellaneous Contingency expenditure (5% of the total cost)				258806
	<b>Total</b>				12940
	Added EPF @ 13%				271746
	Added ESI @ 4.75%				35326.97
	Added Contractor profit @ 10% of total				12908
	<b>Net Total</b>				27175
					<b>347155</b>

Note :- 1. The works are carried out on the SOR of the Forest Department, Haryana. Items not covered under the SOR are carried out at the market rate by inviting Quotation which are approved by the DFO.

Note :- 2. This estimate is for the work to be done in the financial year 2019-20 only at the present minimum wage rate (Rs.339.51/- per day) and the work start from 01-07-2019. The estimate will be revised with increase in wage rate

Note :- 3. Term and Condition of payment will be 40% advance at the time of approval of the scheme rest 30% after giving the utilization certificate of 40% amount and final payment of 30% will be given after giving utilization certificate of 70% amount.

Note :- 4. The administration cost is essential for various official expenses

Note :- 5. The advances will be interest free

Range Forest Officer,  
Panipat

P-01/3

P-1/3

Creation of Plantation works during Year 2019-20

Estimate cost of 500 Tall plants to Thermal Panipat For the Year 2019-20 @ Wage rate 339.51/- per day.

S No	Item of work	Unit	Qty.	Rate/ Unit	Amount (Rs)
1	2nd Year Expenditure				
1	Cost of 100 Plants	Nos	100	82.03	8203
4	Digging of pits 100 X 0.6m X 0.6m X 0.6m	m <sup>3</sup>	21.6	118.83	2567
5	Loading-unloading of plants	Nos	100	2.55	255
6	Carriage of plants	Nos	100	21.33	2133
7	Replanting of plants including 20% replacement	Nos	100	13.58	1358
8	Handwatering to plants by hired tractor 15-time (7500 No. Plants)	Nos	7500	10.18	76350
9	1st Weeding Hoeing	Nos	100	6.78	678
10	Subsequent weeding and hoeing three times	Nos	1500	5.1	7650
11	Cost of wages of protection watcher (one protection watcher for nine months)	W.days	234	339.51	79445
	Total Plantation & Maint.				178639
	Added EPF @ 13%				23223
	Added ESI @ 4.75%				8485
	Added Contractor profit @ 10% of total				17864
	Miscellaneous Contingency expenditure (5% of the total cost)				8932
	Net Total				237143

S No	Item of work	Unit	Qty.	Rate/ Unit	Amount (Rs)
1	3rd Year Expenditure				
1	Cost of 50 Plants	Nos	50	82.03	4101.5
4	Digging of pits 50 X 0.6m X 0.6m X 0.6m	m <sup>3</sup>	10.8	118.83	1283
5	Loading-unloading of plants	Nos	50	2.55	128
6	Carriage of plants	Nos	50	21.33	1067
7	Replanting of plants including 20% replacement	Nos	50	13.58	679
8	Handwatering to plants by hired tractor 10 time (5000 No. Plants)	Nos	5000	10.18	50900
10	Subsequent weeding and hoeing three times	Nos	1500	5.1	7650
11	Cost of wages of protection watcher (one protection watcher for nine months)	W.days	234	339.51	79445
	Total Plantation & Maint.				145253
	Added EPF @ 13%				18883
	Added ESI @ 4.75%				6900
	Added Contractor profit @ 10% of total				14525
	Miscellaneous Contingency expenditure (5% of the total cost)				7263
	Net Total				192824

Total = 777122  
 (Plantation + 2yr Maint)  
 for 500 plants

P-2/3

P-2/3

**Creation of Plantation works during Year 2019-20**

**Estimate cost of 500 Tall plants in Thermal Panipat For the Year 2019-20/w Wage rate 339.51/- per day.**

S No	Item of work	Unit	Qty.	Rate/ Unit	Amount (Rs)
1	Cost of Plants 20 % Extra				
1	Cost of 500 Plants	Nos	600	82.03	49218
2	Jungle Clearance	Hr.	0.5	5092.65	2546
2	Alignment & Dog Baling.	RKM	2	237.65	475.30
4	Digging of pits 500 X 0.6m X 0.6m X 0.6m	m <sup>3</sup>	108	118.83	12834
5	Loading-unloading of plants	Nos	600	2.55	1530
6	Carriage of plants	Nos	600	21.33	12798
7	Planting of plants including 10% replacement	Nos	550	13.58	7469
8	Handwatering to plants by hired tractor 15 time (7500 No Plants)	Nos	7500	10.18	76350
9	1st Weeding Hoeing	Nos	500	6.78	3390
10	Subsequent weeding and hoeing five times	Nos	2500	5.1	12750
11	Cost of wages of protection watcher (one protection watcher for nine months)	W days	234	339.51	79445
	<b>Total Plantation &amp; Maint.</b>				<b>258806</b>
	Added EPF @ 13%				<b>33645</b>
	Added ESI @ 4.75%				<b>12293</b>
	Added Contractor profit @ 10% of total				<b>25881</b>
	Miscellaneous Contingency expenditure (5% of the total cost)				<b>12940</b>
	<b>Net Total</b>				<b>343564</b>

Note :- 1. The works are carried out on the SOR of the Forest Department, Haryana. Items not covered under the SOR are carried out at the market rate by Inviting Quotation which are approved by the DFO.

Note :- 2. This estimate is for the work to be done in the financial year 2019-20 only at the present minimum wage rate (Rs. 339.51/- per day) and the work start from 01-07-2019. The estimate will be revised with increase in wage rate.

Note :- 3. Term and Condition of payment will be 40% advance at the time of approval of the scheme, rest 30% after giving the utilization certificate of 40% amount and final payment of 30% will be given after giving utilization certificate of 70% amount.

Note :- 4. The administration cost is essential for various official expenses.

Note :- 5. The advances will be interest free.

Range Forest Officer,  
Panipat

Annexure - E

Annexure - D

Annexure - IX

Webmail: Print

https://mail115.godaddy.com/view\_print\_multi.php?uid=11570

Print | Close Window

Subject: Fresh plantation & maintenance work done & around Panipat Thermal In 2017-18.  
 From: Forests Panipat <dfopanipat04@yahoo.co.in>  
 Date: Thu, Feb 01, 2018 2:45 am  
 To: "hk.jhamb@hpgcl.org.in" <hk.jhamb@hpgcl.org.in>, Jitender Ahlawat <ahlawat.jitender@gmail.com>

It is certified that plantation work was done in school in panipat thermal plants and maintenance of previous plantations was done in 2017-18 under supervision of Sh. Ajinder Malik.

Fresh plantation & maintenance work done & around Panipat Thermal in 2017-18

Sr. No.	Scheme	Model	Plantation Year	Reach	Ha.	RKM	Plants	Maint.	Species
1	17 Minor Works Development & Agro Forestry	Institutional Land	2017-18	DAV School	-	-	250	-	Jackranda, Papri
2	18 Maint. Development & Agro Forestry	VWL -NP	2016-17	DAV School	0.5	0	550	110	Kadamb, Chokrasia, Neem
3	Development & Agro Forestry	VWL -NP	2016-17	Thermal	0.5	-	550	110	Arjun, Jamun
4	Development & Agro Forestry	VWL-TP	2016-17	Thermal Power Station	12	-	6000	1200	Shisham, Papri, Silveroak, Jamun, Jamao, Arjun, Pipal, Neem, Gulmochar, Sagwan
5	Social & Farm Forestry	TP	2015-16	Thermal	2	0	1000	100	Shisham, Jamun, Chokrasia
6	Social & Farm Forestry	TP	2014-15	Thermal Pump Station	4.5	0	2250	225	Jamun, Arjun, Neem, Papri
Total Maint.					19.5	0	10350	1745	

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Annexure-R-1/3

S. N.	Year	Dry Fly Ash Generated	Bottom Ash
1	2004-05	98126.01	24531.50
2	2005-06	522885.27	130721.32
3	2006-07	664791.37	166197.84
4	2007-08	778365.84	194591.46
5	2008-09	738700.36	184675.09
6	2009-10	817524.74	204381.18
7	2010-11	952155.24	238038.80
8	2011-12	1052578.93	263144.73
9	2012-13	906293.68	226573.42
10	2013-14	730099.71	182524.93
11	2014-15	626129.35	156532.34
12	2015-16	285353.64	71338.41
13	2016-17	363874.70	116515.67
14	2017-18	423508.87	105877.22
15	2018-19	552920.57	138230.14
16	2019-20 upto August-19	214624.45	53656.11
<b>Total</b>		<b>9727932.736</b>	<b>2457530.16</b>

Annexure - R-1/4

Google Maps Map showing village Jattal and Panipat Thermal Power Station





Type of Sample: - Monitoring  
**HARYANA STATE POLLUTION CONTROL BOARD'S**  
 Laboratory (HQ)  
 SCO-115, 1<sup>st</sup> & 2<sup>nd</sup> Floor, Sec-25, Panchkula, Haryana

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To

The Member Secretary,  
 Haryana State Pollution Control Board  
 Panchkula

Report No. : 242  
 Dated: 26-Sept-2019

Description of Sample: - Received a sample of Ambient on 25-September-19 collected by Sh. Pardeep Singh, AEE of the Board Collected from premises of the M/s AAQ Monitoring at G.D. Gonika Public School, Village Jattal, Panipat on 24-September-2019. The sample has been analyzed from 25-September-19 to 26-September-2019. The analysis report is as follows: -

1.	Sample Code	242	242A
<b>FIELD OBSERVATION</b>			
1.	Sample Collected from *	AAQ	AAQ
2.	Location of Sampling Point *	AAQ	AAQ
3.	Actual time of sampling (min.) *	480	480
4.	Flow rate of PM (LPM) *	1200	15.5
5.	Total Volume of Air sample for PM (m <sup>3</sup> )	576	7.44
6.	Average Ambient Temperature deg.C	30	30

**TEST REPORT**

S.No.	Parameter Name	Result	Result	Result	Limit
1.	PM <sub>10</sub> (µg/m <sup>3</sup> )	64.4	-		100
2.	PM <sub>2.5</sub> (µg/m <sup>3</sup> )	-	26.8		60

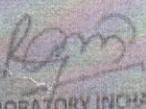
Sample Collected/Not Collected by us  
 Sample Consumed in testing  
 CC to Member Secretary  
 CC to Regional Panipat

  
 ISA1  
 Manjali

  
 ISA2  
 Kiran Bala

  
 SSA  
 Sukh Ram

  
 Analyst  
 Harish Chandra

  
 LABORATORY INCHARGE  
 Rajesh Garhla

The test report relate only to the particular sample submitted for testing

\*This information is provided by Field Officer.

BDL - Below Deduction Limit.

From

Civil Surgeon  
Panipat

To

Regional Officer  
HSPCB, Panipat

1599  
10/10/19

Roan/A FR  
RO  
AEE1 AEE2 AEE3  
JEE Asst. Clerk  
[Signature]

No. 394 Health/Pnp/1019

Dated 27-9-19

**Sub.:- Regarding data of the death, due to cancer and pollution suffering from Asthma, eye & skin diseases of Village Jattal, Panipat.**

On the subject cited above as per your letter no. HSPCB/PR/2019/1419 Dated 26/08/2019 the data of village jattal for the last five years on the death due to cancer and population suffering from Asthma, eye & skin diseases is being sent for your kind information and necessary action.

Attached:-1. List of death due to cancer.

2. Health Camp Report

Kalman  
27/9/2019  
Civil Surgeon  
Panipat  
Dated:-

No.

A copy of the above is forwarded to the following for kind information and further necessary action, Please.

1. The Chairman, HSPCB, Panchkula.
2. The Deputy Commissioner, Panipat.

Civil Surgeon  
Panipat

Total No. Of Death Due to Cancer in Vill. Jattal From Year 2014 to 2018				
Sr. No.	Name of Deceased	Father Name/ Husband Name	Age in Year	Date of Death
1	Surji	Amar Singh	60	28-10-2014
2	Jile Singh	Tek Ram	65	15-03-2015
3	Rajbir	Jile Singh	42	22-08-2016
4	Rambhaj	Hari Singh	70	01-10-2016
5	Kishna	Shri Chand	75	02-10-2016
6	Prem	Tara Chand	65	07-05-2016
7	Kashmiri lal	Dharmo Singh	57	31-12-2016
8	Chand Maan	Ghamandi	48	03-12-2016
9	Inder	Duliya	50	19-09-2017
10	Shanti	Prem singh	66	30-10-2017
11	Dharmbir	Manphool	60	11-01-2017
12	Sohan	Kidara	65	18-07-2017
13	Ghamandi	Kishan lal	65	08-12-2018
14	Ranbir	Puran singh	61	14-04-2018
15	Lakshita	D/O Sombir	17	04-08-2018
16	Jagbir	Dariya Ram	52	15-08-2018

  
 Civil Surgeon  
 Panipat



### Health Camp Report Organised By NGT Order in Village Jattal Distt. Panipat On Dated 03.09.19

Sr.No	Name of PHC	Site Of Camp	Skin	Eye	Resp Tract Infection	Cancer	Diarrhoea/ Amoebiasis	Gynae	Others	Total No. Of Patients Examined
1	Kabri	Vill. Jattal	26	5	10	6	4	6	31	88
	Total		26	5	10	6	4	6	31	88

Civil Surgeon

PANIPAT



## HARYANA STATE POLLUTION CONTROL BOARD SCO No.55, SECTOR-25, HUDA, PANIPAT

Ph. - (0180) 2672037, Telefax - 2664951, E-mail: [hspcbopr@gmail.com](mailto:hspcbopr@gmail.com)

No. HSPCB/PR/2019/ 2582

Dated: 26/11/19

To

The Chief Engineer,  
Panipat Thermal Power Plant,  
Panipat.

Sub:

**Regarding Action plan for the disposal of the Fly ash stored in the Ash dykes of Panipat Thermal Power Plant required in O.A no. 581/2019 titled as Residents of Gram Panchayat-Jatal, Distt-Panipat Vs State of Haryana .**

Ref.

Hon'ble NGT Order dated 24.10.2019 in O.A No. 834/2018.

In this regard, it is intimated that as per the details submitted by you vide email dated 28.09.2019 sought in O.A no. 581/2019 pending before Hon'ble NGT New Delhi, presently 332 Lakh MT of the Ash is stored in the ash dykes of Panipat Thermal Power Plant but you have not submitted any time bound action plan for the disposal of this huge amount of ash stored in the ash dykes in the email reply dated 28.09.2019.

Whereas in the similar matter of O.A no. 834/2018 titled as Vedprakash vs State of Haryana, time bound action plan regarding the disposal and management of the fly ash accumulated in the ash ponds was taken by the Hon'ble NGT New Delhi from M/s Jhajjar Power Ltd. And M/s NTPC Aravali Power Co. (P) Ltd. For their power plants at vill-Jharli ,District-Jhajjar ,Haryana .

In view of the above , it is requested to kindly provide the time bound action plan for the disposal and management of the ash accumulated in the ash dykes of your power plant within 2 days so that same can be submitted to the Hon'ble Tribunal in the subject cited matter listed for hearing on 03.12.2019.

Endst.No.HSPCB/PR/2019/ 2583

Dated 26/11/19

  
Regional Officer,  
HSPCB, Panipat

A copy of the above is forwarded to the Managing Director ,HPGCL ,Urja Bhawan ,C-7 ,Sector -6 Panchkula for kind information and necessary action, please.

  
Regional Officer  
HSPCB, Panipat